

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2015
TO BE ANSWERED ON 30.07.2021

Allocation of CAMPA Funds

2015. SHRI MOHAN MANDAVI:
SHRI CHUNNI LAL SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the CAMPA funds allocated to various States in the country during the last three years and the current year, State/UT-wise/year-wise/scheme-wise;
- (b) whether any audit of the CAMPA fund expenditure has been conducted along with the details of the percentage of total funds for which the audit has been done;
- (c) whether the Government proposes to perform 100 percent audit of funds spent in the country including Chhattisgarh during the last year and the current year and if so, the time limit fixed in this regard;
- (d) the total number of complaints received by the Government regarding expenditure of the CAMPA funds including the number of people found guilty, State/UT-wise and year-wise; and
- (e) the reason for not taking any action against the people found guilty?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The State/UT wise CAMPA funds disbursed during 2019-20 and 2020-21 is attached at **Annexure-I**. After coming into force of the Compensatory Afforestation Fund (CAF) Act, 2016 with effect from 30.09.2018 an amount of ₹48,477.77 crore has been disbursed to 31 States/UTs including Chhattisgarh who have established their State Funds. The transfer/disbursement have been made after these States/UTs have completed the reconciliation of funds, head wise and component wise. The State/UT wise outlay of Annual Plans of Operation (APOs) approved during 2019-20, 2020-21 and 2021-22 is attached at **Annexure-II**.
- (b) &(c) The Compensatory Afforestation Fund (CAF) Act, 2016 provides for audit of the accounts of each State Authority by Comptroller and Auditor-General of India.
- (d)& (e) All complaints received in the National Authority are forwarded to the concerned State Governments/UT Administrations for enquiry. In addition, the State Governments/UT Administrations take action on their own on the complaints received by them, and after enquiry, take necessary action including initiation of disciplinary proceedings against the guilty personnel.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2015 BY SHRI MOHAN MANDAVI AND SHRI CHUNNI LAL SAHU 'ALLOCATION OF CAMPA FUNDS' DUE FOR REPLY ON 30.07.2021

State/UT wise funds disbursed by the National Authority (₹ in crore)

| Sl. No. | Name State/UTs | Funds transferred during 2019-20 and 2020-21 (₹ in crore) |
|---------|-------------------|---|
| 1 | Andaman & Nicobar | 16.41 |
| 2 | Andhra Pradesh | 1734.81 |
| 3 | Arunachal Pradesh | 1588.72 |
| 4 | Assam | 560.81 |
| 5 | Bihar | 522.95 |
| 6 | Chandigarh | 11.38 |
| 7 | Chhattisgarh | 5791.70 |
| 8 | Goa | 238.16 |
| 9 | Gujarat | 1484.60 |
| 10 | Haryana | 1282.65 |
| 11 | Himachal Pradesh | 1660.72 |
| 12 | Jammu & Kashmir | 764.54 |
| 13 | Jharkhand | 4158.02 |
| 14 | Karnataka | 1350.37 |
| 15 | Kerala | 81.59 |
| 16 | Ladakh | 249.27 |
| 17 | Madhya Pradesh | 5196.69 |
| 18 | Maharashtra | 3844.24 |
| 19 | Manipur | 309.76 |
| 20 | Meghalaya | 163.31 |
| 21 | Mizoram | 212.98 |
| 22 | Odisha | 5933.98 |
| 23 | Punjab | 1040.84 |
| 24 | Rajasthan | 1748.26 |
| 25 | Sikkim | 392.36 |
| 26 | Tamil Nadu | 113.42 |
| 27 | Telangana | 3110.38 |
| 28 | Tripura | 183.65 |
| 29 | Uttar Pradesh | 1819.63 |
| 30 | Uttarakhand | 2675.09 |
| 31 | West Bengal | 236.48 |
| | Total | 48477.77 |

ANNEXURE- II

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2015 BY SHRI MOHAN MANDAVI AND SHRI CHUNNI LAL SAHU 'ALLOCATION OF CAMPA FUNDS' DUE FOR REPLY ON 30.07.2021

Approval of Annual Plan of Operations (APOs) of the State Authorities (Rs. in crore)

| Sl. No. | Name of the State/UT | 2019-20 | 2020-21 | 2021-22 |
|---------|---------------------------|---------------|----------------|----------------|
| 1 | Andaman & Nicobar Islands | 0.00 | 2.13 | - |
| 2 | Andhra Pradesh | 322.97 | 330.82 | 204.20 |
| 3 | Arunachal Pradesh | 0.00 | 155.46 | - |
| 4 | Assam | 55.89 | 88.34 | - |
| 5 | Bihar | 140.18 | 239.47 | 100.57 |
| 6 | Chandigarh | 1.87 | 2.26 | 2.22 |
| 7 | Chhattisgarh | 848.51 | 1346.92 | 623.77 |
| 8 | Delhi | 0.00 | 19.55 | - |
| 9 | Goa | 17.95 | 32.68 | 9.06 |
| 10 | Gujarat | 0.00 | 240.69 | - |
| 11 | Haryana | 96.84 | 203.95 | 155.98 |
| 12 | Himachal Pradesh | 145.82 | 158.38 | 87.50 |
| 13 | Jammu & Kashmir | 0.00 | 184.83 | - |
| 14 | Jharkhand | 399.29 | 376.56 | - |
| 15 | Karnataka | 146.22 | 212.94 | - |
| 16 | Kerala | 0.00 | 15.79 | - |
| 17 | Madhya Pradesh | 506.38 | 860.96 | 570.17 |
| 18 | Maharashtra | 499.38 | 599.32 | 106.66 |
| 19 | Manipur | 30.36 | 27.79 | - |
| 20 | Meghalaya | 0.00 | 33.97 | 6.89 |
| 21 | Mizoram | 19.23 | 32.66 | 13.35 |
| 22 | Odisha | 610.52 | 773.39 | 675.67 |
| 23 | Punjab | 64.73 | 177.85 | - |
| 24 | Rajasthan | 267.69 | 280.98 | 128.25 |
| 25 | Sikkim | 54.38 | 66.90 | - |
| 26 | Tamil Nadu | 0.00 | 66.63 | - |
| 27 | Telangana | 510.00 | 483.78 | 429.65 |
| 28 | Tripura | 16.74 | 21.51 | 15.95 |
| 29 | Uttar Pradesh | 285.68 | 442.01 | 416.19 |
| 30 | Uttarakhand | 218.00 | 353.64 | 178.36 |
| 31 | West Bengal | 70.07 | 74.00 | 30.01 |
| | Total | 5328.7 | 7906.16 | 3754.45 |